GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 74

TO BE ANSWERED ON THE 7^{TH} DECEMBER, 2022/ AGRAHAYANA 16, 1944 (SAKA)

VENDING PERMISSION IN NDMC AREA

74. SHRI RAJMANI PATEL :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that for vending permission in Janpath Lane, behind LIC Bhawan, New Delhi, 22 vendors were allowed since 1978 with the approval of New Delhi Municipal Council (NDMC) and Delhi Government;

(b) whether the 22 street vendors are yet to get justice from NDMC despite the order dated 4/1/2013 of the High Court of Delhi and order dated 9/9/2013 of the Supreme Court;

(c) by when the NDMC and Delhi Government will remove this error and give relief to the affected street vendors;

- (d) if so, details thereof; and
- (e) if not so, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) and (b): As per the inputs provided by the New Delhi Municipal Council

(NDMC) a total of 101 vending permissions have been given since 1978 in

Janpath Lane behind LIC Bhawan, New Delhi. These 101 vendors are

vending regularly at present.

(c) to (e): Question dose not arise in view of (a) and (b) above.